

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 20.08.2020 (THURSDAY)

COURT – II

01:55 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 752 of 2019	Andal Bonumalla. Vs. Tomato Trading LLP & Ors.	Bommineni Vivekananda	Piyush Bhardwaj
2.	Comp. App. (AT) (Ins) No. 554 of 2020	Mahendra Govindlal Agarwal Vs. Taranjot Resources Pvt. Ltd. & Anr.	Aaditya Pande	Natasha Dhruman Shah

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**